

Table of the House. [Placed in Library. See No. LT-388/67].

(c) Yes. A letter on the subject from the Hon'ble Member who has put the question addressed to the then Deputy Minister in the Ministry was received in March, 1962. As the selection of villages under the Village Housing Projects Scheme is the concern of the State Governments, the matter was brought to the notice of the Government of Maharashtra who informed the Hon'ble Member about the action taken by them.

#### Sindri Fertilizer Factory

411. Shri P. K. Ghosh: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the annual production of Bicarbonate of Ammonia in the Sindri Fertilizer Factory; and

(b) the mode of distribution adopted by the management for this product?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Kaghuramrao): (a) 1300 tonnes.

(b) This product is distributed through authorised Regional Distributors selected on the basis of tenders received in response to advertisement in the press and after approval by the Board of Directors of the Fertilizer Corporation of India Ltd.

#### Small-pox Vaccine

412. Shri P. K. Ghosh:  
Shri Tridib Kumar  
Chandhari:  
Shri S. C. Samanta:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether U.S.A. has supplied ten million doses of Small-Pox Vaccine and two Jet-gun Vaccine Injectors; and

(b) if so, the areas in which they have been used?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) USAID have supplied to the Government of India 10.9 million doses of freeze dried smallpox vaccine and 26 jet injectors.

(b) In Delhi so far.

#### Central Government Debts

413. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Government's total debts have risen five-fold since 1950-51 with the external debts constituting the single largest item; and

(b) if so, the steps taken to put a check on same?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes Sir.

(b) The augmentation of Government's resources through borrowings is a recognised method of financing Government investment in the process of development. The rise in public debt is unavoidable at this stage of the country's development though borrowings have been resorted to the minimum extent.

#### Income-Tax Arrears

414 Shri H. N. Mukherjee:  
Shri Yogendra Sharma:

Will the Minister of Finance be pleased to state:

(a) the total amount of Income-tax arrears outstanding at the end of 1966-67;

(b) whether this amount includes the outstanding arrears of previous year as well;

(c) if so, the outstanding arrears of the previous year; and

(d) the special measures being taken or are in contemplation to speed up collection and eliminate the remains for accumulation of arrears?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deesai): (a) Rs. 529.11 crores.

(b) Yes, Sir.

(c) The arrears pertaining to the previous years i.e., 1966-67, outstanding as on 31st March, 1967 amounted to Rs. 270.35 crores.

(d) Some of the important steps in this direction are:—

- (i) Gradual taking over of recovery work by the Income-tax Department from the State Governments. This work has already been taken over in Mysore State and partially in the State of Gujarat. It is proposed to take over the work in the remaining States during the current year.
- (ii) Entrusting the work of collection to Income-tax officers engaged exclusively on this work.
- (iii) Creation of Special Recovery Units in the Commissioners' charges to look after the expeditious recovery of outstanding demands.
- (iv) Periodical review by the Directorate of Inspection (Research Statistics & Publication of cases in which demands of more than Rs. 5 lakhs are outstanding.

#### Construction of Buildings for Ministries

415. Shri H. N. Mukerjee: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total expenditure incurred on the construction of new buildings for different Ministries during the last six years;

(b) the amount involved in continuing projects for such construction; and

(c) whether the policy behind such construction is periodically examined; and

(d) if so, the results thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) About Rs. 7.44 crores.

(b) The expenditure involved on buildings in progress is about Rs. 116 lakhs.

(c) and (d). On the 31st December, 1966 the demand for office accommodation was assessed at 64.38 lakhs square feet. Accommodation available was 53.60 lakhs square feet including about 21 lakhs square feet in leased and requisitioned buildings and temporary hutments. As construction of permanent buildings is more economical than taking private buildings on rent, it is proposed to go ahead with the construction of such buildings to meet the shortages subject to availability of funds.

#### Failure of Family Planning Programme

416. Shri Onkar Lal Berwa:

Shri Meetha Lal:

Shri N. S. Sharma:

Shri Sharda Nand:

Shri Erij Eshwan Lal:

Shri Atal Bihari Vajpayee:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Family Planning schemes have failed to produce the desired results because of impersonal behaviour of doctors and those responsible for implementing them;

(b) the measures taken or proposed to be taken to make family planning services more personalized and effective during the current year;

(c) the assessment of success achieved, if any, during the last five years; and

(d) the total allocations made for various Family Planning Programmes during the current year?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No.